

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 210 of 2013

Dated : 26th November, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Matrix Power Pvt. Ltd. Appellant(s)

Versus

Andhra Pradesh Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Gopal Chaodhary
Counsel for the Respondent(s) : Mr. K.L.D.S. Vinober for
Mr. A. Subba Rao

Mr. K.V. Mohan
Mr. K.V. Balakrishnan for R.1

ORDER

Mr. K.V. Mohan, the learned counsel undertakes to file Vakalatnama on behalf of Respondent No.1 and Mr. Subba Rao, the learned counsel undertakes to file Vakalatnama on behalf of Respondent No.2. The learned counsel for the Respondents seek some time to file the reply. Accordingly, they are directed to file the same on or before 31.12.2013 after serving copy on the other side.

Post the matter for hearing on **24.01.2014**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson